

**Annexure-3**

**Name of the corporate debtor: Gupta Global Resources Pvt. Ltd; Date of commencement of liquidation: 28.08.2018 ; List of stakeholders as on: 28.03.2022**

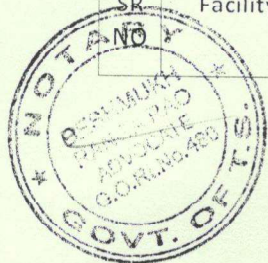
**Revised List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	State Bank of India	26.09.2018	1,018,993,773	1,018,993,773	Secured Financial Creditor	1,018,993,773	Yes	Annexure AI part of Annexure.3	1,018,993,773	20.35	0	0	0	0	-
2.	Phoenix ARC Private Limited	25.09.2018	1,02,78,56,866	1,02,78,56,866	Secured Financial Creditor	1,02,78,56,866	Yes	Annexure AII part of Annexure.3	1,02,78,56,866	20.53	0	0	0	0	Submitted to Hon'ble NCLT
3	Axis Bank Limited	21.09.2018	1,11,36,82,106	1,11,36,82,106	Secured Financial Creditor	1,11,36,82,106	Yes	Annexure AI part of Annexure.3	1,11,36,82,106	22.24	0	0	0	0	-
4	Punjab National Bank	24.09.2018	43,87,15,146	43,87,15,146	Secured Financial Creditor	43,87,15,146	Yes	Annexure AI part of Annexure.3	43,87,15,146	8.76	0	0	0	0	-
5	IDBI Bank Limited	26.09.2018	18,23,23,504	18,23,23,504	Secured Financial Creditor	18,23,23,504	Yes	Annexure AI part of Annexure.3	18,23,23,504	3.64	0	0	0	0	-
6	SREI Equipment Finance Limited	24.09.2018	1,22,46,07,171	1,22,46,07,171	Secured Financial Creditor	1,22,46,07,171	Yes	Annexure AIII part of Annexure.3	1,22,46,07,171	24.46	0	0	0	0	-
		<b>Total</b>	<b>5,006,178,566</b>	<b>5,006,178,566</b>		<b>5,006,178,566</b>			<b>5,006,178,566</b>						

Annexure AI

PRIMARY SECURITY		
SR NO	Facility	Details of Security
1	for WC limits	1st paripassu charge with WC consortium (SBI, Axis Bank, PNB and IDBI Bank) Current assets of the Company with the other member banks of the consortium
2	WCTL-I&II, FITL	First pari-passu charge on the fixed assets of the Company including the EM on the mortgaged properties with consortium members (SBI, Axis Bank, IDBI Bank, PNB) and L&T Infrastructure Finance company.
COLLATERAL		
SR NO	Facility	Details of Security



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1	All	1st pari passu charge with WC lenders as well as L&T Infrastructure on agricultural land at Survey nos , 10, 11,159, 162, 166, 167, 291,292, 285, 386, 386/1,386/2, 387, 388/1, 409 to 412 and 441, admeasuring 54.80 acres, mouza Usegaon, Taluka Chandrapur.
		1st pari passu charge on Office Block Nos. 601, 602, & 603 at Shriram Towers, Near NIT Bldg. Civil Lines Nagpur admeasuring 2226 sq ft, 8521 sq. ft. and 2226 sq. feet respectively on pari passu basis with other Consortium member Bank i.e. SBI, Axis Bank, IDBI Bank and PNB.  Ownership: 601: Smt. Anuradha Gupta. 602; Gupta Coal India Pvt Ltd, 603: Shri Padmesh Gupta
		1st pari passu charge with WC consortium (SBI, Axis Bank, IDBI and PNB) on land and building situated at House No. 240/C Sheet No. 6, City Survey No. 10/2, Mouza Gadga Ward No. 66, Nagpur with a total area of 9400 sq ft.
		1st pari passu charge with WC consortium (SBI, Axis Bank, IDBI, PNB) on Agricultural land bearing Khasra No. 125, PH No. 63, Mouza Vaiphal, Grampanchayat Amagaon Deoli, Tahsil Hingna & District Nagpur admeasuring 1.21 Hectare.
		1st pari passu charge with WC consortium (SBI, Axis Bank, IDBI and PNB) on Residential Plot No. 289, Mouza Zingabai Takali, WARD 61, Manakpur Road Sheet 524/14, City Survey No. 341, NMCHouse 1289, PH 11, Khasra 18/1, 19/1 & 26/5 Nagpur, Tahsil & District Nagpur admeasuring 781.923 sq. mtrs on 1st pari-passu basis.
		1st pari passu charge with WC consortium (SBI, Axis Bank, IDBI and PNB) on Field Survey No. 67-1, PH 45, Mouza Khadka, Grampanchayat Sukali, Tahsil, Nagpur Admeasuring 0.91 hectare. (In the name of Padmesh Gupta leased to Priya Minerals Ltd.)
		1st pari passu charge with WC lenders as well as L&T Infrastructure on survey numbers 837, 848, 851, 857, 859, 860, 861, 862, 862/ 2865, 863, 865, 867, 868, 870, 878, 921 to 927, 928/ 2724, 978/3068, 930, 931, 931/2723, 932 to 935, 938 to 944, 944/ 3101, 945, 946, 965, 966, 9801 to 983, 987 to 992, 993/ 3115, 993/ 3117, 994/ 3116, 77/2700, 77/2922, 362/47 admeasuring 10.12 acre, Mouza Deulbera, Tehsil Talchera, Orissa.
		1st pari passu charge with WC lenders as well as L&T Infrastructure Agricultural dry land located at Maredupaka Village municipality Ramagundam, district Peddapalli, survey nos 255, 257, 258, 259, 260, 263, 264, 320, 266, 267, 263, 267, 264, 321 admeasuring 2,27,477.65 sq mts.



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(\*) Security created above is as per confirmation received from SBICAP Trustee Co. Ltd vide its letter 3379/SBICTCL/LEGAL/RRB/ST/2015-16 dated January 13, 2016 towards Confirmation of Holding of Documents of Security under CDR Scheme for the benefit and on behalf of all the Lenders, addressed to SBI, the lead bank. Copy annexed herewith for perusal.

DETAILS OF SECURITY HELD PRIOR TO CDR, VALUE OF SECURITY, AND DATE IT WAS GIVEN

(Rs. Crore)

S. No.	Security	Remarks
1.	Exclusive Charge on Shop No. 28 situated at Ground Floor, City Centre Mall, Raipur admeasuring not more than 14,390 Square Feet of Gupta Infrastructure India Pvt. Ltd.	Existing exclusive charge with the Lender shall continue. Security perfected.
2.	Hypothecation of current assets and the moveable properties of the Corporate Debtor by way of second paripassu charge.	Security perfected.
3.	Pledge of 16,20,500/-equity shares of Gupta Energy Pvt. Ltd. ('Gupta Energy') in favour of the L&T Infra Finance.	Security perfected.
4.	Demand Promissory Note dated 21st January 2010	Security perfected.
5.	Unconditional and irrevocable guarantee of Gupta Coal India Limited in favour of L&T Infra Finance for the credit facility availed by Corporate Debtor.	Security perfected.



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Annexure Alll

Primary Security	Owner		Nature of Asset
	<u>Second Hand Coal Washeries, 8 nos, mentioned in Agreement No 78116</u>		
Collateral	PROPERTY OWNER NAME	AREA	LOCATON OF PROPERTY
	Gupta Coalfields & Washeries	1) 7.08 Acres	Survey No 20/1, 20/2, 19 & 37/2,
		2) 37300 Sq Mtr	Mouza Bramhani, G No 235,
		3) 3.55 Acres	Taluka Wani, Dist-Yawatmal,
		4) 3.55 Acres	Maharashtra
	Padmesh Deodutt Gupta	30400 Sq Mtr	Survey No. 98, Mouza Waipal, Patwari Halka No. 63, Tehsil Hingna, District : Nagpur
	Gupta Global Resources Pvt Ltd	184.16 sq mts	1) Flat B -302, 3rd floor , Meera Towers, Tahsil and District - Chandrapur
			2) Shop No G14, G15, G16, G17, Ground Floor, Meera Towers, Tahsil & District – Chandrapur
Personal Guarantee	Padmesh Gupta Anuradha Gupta Piyush Marodia		



*[Handwritten Signature]*